

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**APPEAL NO. 231 OF 2015 &  
APPEAL NO. 251 OF 2015**

**Dated: 09<sup>th</sup> May, 2016**

**APPEAL NO. 231 OF 2015**

**In the matter of:-**

Uttar Pradesh Power Corporation Ltd.

.... Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent (s)

**APPEAL NO. 251 OF 2015**

**In the matter of:-**

State Load Dispatch Center U.P.

.... Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent (s)

**ORDER**

The Bench has not assembled today.

As agreed by the parties, list the matter on **24.05.2016.**

**COURT MASTER**